

**Customs, Excise & Service Tax Appellate Tribunal  
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

**Excise Appeal No. 12112 of 2018- DB**

(Arising out of Order No. AHM-EXCUS-003-APP-0263-17-18 dated 26.03.2018 passed by Commissioner (Appeals) - Ahmedabad)

**Bloom Dekor Limited**

2-f, Sumel S.G. Highway, Thaltej,  
Ahmedabad-Gujarat-380015

**.....Appellant**

*VERSUS*

**C.C.E. & S.T. Ahmedabad-iii**

Custom House, 2<sup>nd</sup> Floor, Opp. Gujarat High court  
Navrangpura, Ahmedabad – Gujarat - 380009

**.....Respondent**

**APPEARANCE:**

Shri R.K. Agarwal, Superintendent (Authorised Representative), for the Appellant  
Shri Sudhanshu Bissa, Advocate for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR  
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 03.10.2024  
DATE OF DECISION: 14.11 .2024

The appeal is disposed of. For order, see order of date in Excise  
Appeal No. 11967 of 2018.

**(RAMESH NAIR)  
MEMBER (JUDICIAL)**

**(RAJU)  
MEMBER (TECHNICAL)**

Neha